GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION

RAJYA SABHA

UNSTARRED QUESTION NO. 1170

TO BE ANSWERED ON 31st July, 2023

OFFSET CONTRACTS

1170 DR. KIRODI LAL MEENA:

Will the Minister of Defence be pleased to state:

- (a) the total value of all offset contracts, the quantum of offsets obligations paid so far along with the quantum of offsets dues so far by defence contractors;
- (b) details of offset obligation lapsed by defence vendors during the last five years;
- (c) details of proposal of Government to recover the penalties imposed on suppliers due to nonfulfillment of offset clauses; and
- (d) whether Government conducts assessments of the quality of offsets promised as a bid evaluation criteria before accepting tenders, if so, the details thereof along with the criteria laid down to assess the quality of the offsets?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): The total value of all offset contracts is 13.21 Billion USD. The quantum of offset obligations for which claims have been submitted is 6.85 Billion USD. The quantum of offset due is 0.12 Billion USD so far.
- (b): No offset obligation has lapsed during the last five years.
- (c): Penal action is taken on the defaulting vendors as per the relevant provisions of the Defence Offset Guidelines under the applicable Defence procurement procedure.
- (d): Assessment of the quality of offsets is not provided as bid evaluation criteria in the Defence Offsets Guidelines under the extant Defence Procurement Procedure.
